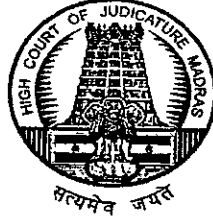


**R.O.C.No.768-A/2018-B2**



**CIVIL JUDGES**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 10 / 2018**

The Government, in G.O.(Rt).No.987, Home (Courts-II) Department, dated 12.12.2017 and G.O.Ms.No.842, Home (Courts-III) Department, dated 13.11.2017, have issued orders for constitution of one more Judicial Magistrate Court at Pudukkottai and for conversion of the existing Judicial Magistrate Court, Alangudi as District Munsif-cum-Judicial Magistrate Court, Alangudi, Pudukkottai District, in the cadre of Civil Judge.

Thiru.P.Nagarajan, Judicial Magistrate, Pudukkottai, is transferred and posted as Judicial Magistrate II, Pudukkottai, in the aforesaid newly sanctioned Court.

Ms.P.Kalai Nila, Judicial Magistrate, Alangudi, is transferred and posted as District Munsif-cum-Judicial Magistrate Court, Alangudi.

**HIGH COURT, MADRAS.**  
**DATED : 12.01.2018**

*P. J. 12/01/2018*  
**REGISTRAR GENERAL**

To

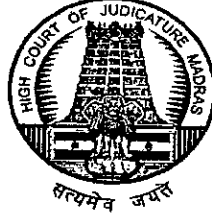
1. Thiru.P.Nagarajan, Judicial Magistrate, Pudukkottai.
2. The Judicial Magistrate, Pudukkottai.
3. Ms.P.Kalai Nila, Judicial Magistrate, Alangudi
4. The Judicial Magistrate, Alangudi.
5. The Principal District Judge, Pudukkottai.
6. The Chief Judicial Magistrate, Pudukkottai.
7. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
8. The Treasury Officer, Pudukkottai.

....2

**Copy to :**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law / Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (IT-cum-Statistics), High Court, Madras.
6. The Registrar (Judicial), High Court, Madras.
7. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
8. The Registrar (Vigilance), High Court, Madras. (12 copies)
9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.
11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Additional Registrar-I (Vigilance), High Court, Madras.
14. The Registrar (Administration), High Court, Madras.
15. The Registrar -cum-Special Officer (Liaisoning), High Court, Madras.
16. The Registrar (Recruitment), High Court, Madras.
17. The Official Assignee, High Court, Madras.
18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar -II (Vigilance), Madurai Bench of Madras High Court, Madurai.
20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
21. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
24. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore.
25. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Madurai.
26. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
27. The Secretary, High Court Legal Services Committee, Chennai.
28. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
29. The Chief Accounts Officer, High Court, Madras.
30. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
31. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell / Computer (Server Room), High Court, Madras.
32. The Section Officer, "B" Section, Madurai Bench of Madras High Court, Madurai.
33. The Technical Director, NIC, High Court, Madras.
34. The Record Keeper, A.D. Records, High Court, Madras.

+ Spare 5.



**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Civil Judges – Transfer and postings -  
Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 10 / 2018, dated : .01.2018

.....

Thiru.P.Nagarajan, Judicial Magistrate, Pudukottai, who has been transferred and posted as Judicial Magistrate II, Pudukottai, in the newly sanctioned court, vide High Court's Notification cited above, is required to assume charge of the post of Judicial Magistrate II, Pudukottai, in the newly sanctioned Court, on 13.01.2018.

Ms.P.Kalai Nila, Judicial Magistrate, Alangudi, who has been transferred and posted as District Munsif-cum-Judicial Magistrate, Alangudi (converted Court), vide High Court's Notification cited above, is required to assume charge of the post of District Munsif-cum-Judicial Magistrate, Alangudi, in the converted Court, on 13.01.2018.

As the inauguration of the two Courts i.e., Judicial Magistrate Court No.II, Pudukottai and District Munsif-cum-Judicial Magistrate Court, Alangudi, are to be held on 13.01.2018, Thiru.P.Nagarajan, Judicial Magistrate, Pudukottai and Ms.P.Kalai Nila, Judicial Magistrate, Alangudi, are required to report to the Principal District Judge, Pudukottai, on 12.01.2018 A.N. without fail, in connection with inauguration of the two aforesaid Courts.

After assuming charge of the post of Judicial Magistrate II, Pudukottai, Thiru.P.Nagarajan, is required to hold full additional charge of the posts of Judicial Magistrate I, Pudukottai and District Munsif, Pudukottai, until further orders.

**HIGH COURT, MADRAS.**  
**DATED : 12.01.2018**

*of 12/01/2018*  
**REGISTRAR GENERAL**

To

1. Thiru.P.Nagarajan, Judicial Magistrate, Pudukottai.
2. The Judicial Magistrate, Pudukottai.
3. Ms.P.Kalai Nila, Judicial Magistrate, Alangudi
4. The Judicial Magistrate, Alangudi.
5. The Principal District Judge, Pudukottai.
6. The Chief Judicial Magistrate, Pudukottai.
7. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
8. The Treasury Officer, Pudukottai.

**Copy to**

The Record Keeper, A.D. Records, High Court, Madras.